

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 12th June, 2025

No.HC.VII-155/2024/4085/A. The following Officers in Grade-I of the Assam Judicial Services are directed to submit 6 (six) copies of judgements, preferably 3 (three) in Civil and 3 (three) in Criminal, recently delivered by them, for consideration of their promotion to the post of Selection Grade District & Sessions Judge.

The judgments should reach this Registry within 15 (fifteen) days from the date of issuance of this Notification.


1. Smti Mridu Chanda Bordoloi, District & Sessions Judge, Sivasagar.
2. Shri Rafique Ahmed Tapadar, District & Sessions Judge, Golaghat.
3. Shri Bablu Sutradhar, District & Sessions Judge, Dhubri.
4. Shri Ratnadip Bhattacharjee, District & Sessions Judge, Darrang.
5. Shri Jaspal Singh, District & Sessions Judge, Majuli.
6. Shri Subhrangsu Dhar, Registrar (Judicial), Gauhati High Court, Guwahati.
7. Shri Subhabrata Dutta, Member, MACT, Cachar, Silchar.

By order
Sd/- Ramen Baruah
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

Memo **No.HC.VII-154/2024/4086-4094 /A.**

Dated 12.06.2025

Copy to:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
 2. Smti Mridu Chanda Bordoloi, District & Sessions Judge, Sivasagar.
 3. Shri Rafique Ahmed Tapadar, District & Sessions Judge, Golaghat
 4. Shri Bablu Sutradhar, District & Sessions Judge, Dhubri
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 8. Shri Subhabrata Dutta, Member, MACT, Cachar, Silchar.
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9. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website and communicating the same to all the concerned Officers via e-mail.
10. The CA to Registrar General/ Registrar (Admn/Judicial/Esttt) Gauhati High Court, Guwahati.


12.6.2015
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI